## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB) No.29/ BB/17	-	Admission	Rule-6 of IB	AMP Communication Pvt. Ltd., Vs LE Ecosystem Technology India Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SUHARS R. SHENOT FOR PRAYATI LAW CHAMBIER	THE OPERATIONAL CALCUTOR.  AMP COMMUNICATIONS PUT. 4D.	
	1919986643791		

## ORDER

Counsel for Petitioner is present. Respondent is called absent. Counsel for Petitioner reported that, notice was served on the Respondents and he has filed copy of delivery note issued by Professional Courier. The Respondent is set-exparte. Heard the Counsel for petitioner. List it for consideration on 01/08/2017.

Member (T)

Member (J)